

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.03.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 149 of 2021	Chandra Prakash Jain Liquidator of Ardor Global Pvt. Ltd. Vs. Directorate of Enforcement Department of Revenue Ministry of Finance	Rajesh Srivastava	
2.	Comp. App. (AT) (Ins) No. 150 of 2021	Himachal Pradesh State Electricity Board Ltd. Vs. C.A.Jalesh Kumar Grover Resolution Professional	Aniruddha Deshmukh	
3.	Comp. App. (AT) (Ins) No. 151 of 2021	Lotus City Plot Buyers Welfare Association Vs. Three C Homes Pvt. Ltd. & Ors.	Piyush Singh	Saikrishna Rajagopal
4.	Comp. App. (AT) (Ins) No. 152 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Kunal Sabharwal	
5.	Comp. App. (AT) (Ins) No. 153 of 2021	The Assistant Commissioner Park Street Division Kolkata South CGST & CX Commissionerate Vs. Assam Company India Ltd. & Ors.	Nitya Sharma	
6.	Comp. App. (AT) (Ins) No. 154 of 2021	Sanjay Gupta Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd & Ors.	Garvit Khandelwal	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 823 of 2020	Micra Systems Pvt. Ltd. Vs. Masters India Pvt. Ltd.	Abhay Mani Tripathi	Kumar Vikram
8.	Comp. App. (AT) (Ins) No. 945 of 2020	Shailendra Singh Vs. Nisha Malpani & Anr.	Abhishek Parmar	Ankur Gupta-R1 Saahila Lamba-R2 Nisha Malpani-RP
9.	Comp. App. (AT) (Ins) No. 1011 of 2020& I.A. No. 2753 of 2020	Power Grid Corporation of India Ltd. Vs. Summit Binani & Anr.	Ranjitha Ramachandran	Misha-R1 Praful Goyal-R2

12:00 Noon**For Hearing**

10.	Comp. App (AT) (Ins) No. 888 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr. With	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP
11.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1
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For Hearing

13.	Comp. App (AT) (Ins) No. 904 of 2020 Part Heard	Saurabh Kumar Tikamani Resolution Professional, Lanco Amarkantak Power Ltd. Vs. NRSKS Mines and Minerals Pvt. Ltd.	Aayush Mitruka	Nitin Chowdary Pavuluri
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14.	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh
15.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,

Note: The Court will rise at 03:00 PM

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**